

[श्री सिद्धेश्वर प्रसाद]

(1) हिन्दुस्तान फोटो फिल्मस मैनुफैक्चरिंग
कम्पनी लिमिटेड, उटकमाण्ड के वर्ष 1970-71
के कार्य की सरकार द्वारा समीक्षा ।

(2) हिन्दुस्तान फोटो फिल्मस मैनुफैक्चरिंग
कम्पनी लिमिटेड, उटकमाण्ड, का वर्ष 1970-
71 सम्बन्धी वार्षिक प्रतिवेदन तथा
लेखपरीक्षित लेखे और उन पर नियंत्रक
और महालेखा-परीक्षक की टिप्पणियाँ ।
[Ploeed in Library. See No. LT-3035/72]

COMMITTEE ON PETITIONS

MINUTES

SHRI A P, SHARMA (Buxar) : I beg
to lay on the Table Minutes of the Fourth
to Eleventh Sittings of the Committee on
Petitions

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

SHRI S. C. SAMANTA (Tamluk) :
I beg to lay on the Table Minutes of the
Fourth to sixth sittings of the Committee
on Absence of Member from the sittings
of the house held during the current session

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on
Absence of Members from the Sittings of
the House in their Sixth Report have recom-
mended that leave of absence be granted to
the following Members for the periods indica-
ted against each :

- (1) Shri S.R. Damani—6th to 31st May,
1972 (Fourth Session).
- (2) SHRI C.K. Jaffer Sharief—22nd
April to 31st, May, 1972 (Fourth
Session).
- (3) Shri Genda Singh—26th March to
20th May, 1972 (Fourth Session).
- (4) Shri T.H. Gavit—11th to 25th May,
1972 (Fourth Session)

I take it that the House agrees with the
recommendations of the Committee.

SEVERAL HON. MEMBERS : Yes, Yes.

MR. SPEAKER : The Member will be
informed accordingly.

COMMITTEE ON PETITIONS

FIFTH REPORT

SHRI A. P. SHARMA (Buxar) : I beg
to present the Fifth Report of the Com-
mittee on Petitions.

COMMITTEE ON GOVERNMENT ASSURANCES

THIRD REPORT

SHRI INDER J. MALHOTRA :
(Jammu) : I beg to present the Third
Report of the Committee on Government
Assurances.

12.50 hrs.

DIPLOMATIC RELATIONS (VIENNA CONVENTION) BILL

REPORT OF SELECT COMMITTEE

SHRI B. R. BHAGAT (Shahabad) : I
beg to present the Report of the Select
Committee on the Bill to give effect to the
Vienna Convention on Diplomatic Rela-
tions, 1961, and to provide for matters con-
nected therewith.

12.51 hrs.

MATTER UNDER RULE 377

FAST BY SHRI GOKUL BHAI BHAT IN THE CAUSE OF PROHIBITION

SHRI SHYAMNANDAN MISHRA
(Begusarai) : With your permission, I
should like to refer to a matter of grave
importance which requires the immediate
attention of the Government of India. As
the House is aware, a veteran freedom
fighter and one of the architects of modern
Rajasthan, Shri Gokul Bhai Bhat—a great
Sarvodaya leader also—has been on fast for
the last nine days in the cause of prohibi-
tion which is enshrined in the Constitution.
Shri Bhat has been on an indefinite fast from
the 16th instant. Since he failed to make the
Government of Rajasthan fulfil its pledge
to introduce complete prohibition by 1st